

pleased to state:

(a) the total quantity of fish oils produced in India during the years 1947-48 to 1951-52;

(b) the quantities of fish oils imported into India during the above period; and

(c) the estimated annual requirements of fish oils in India?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) 40,629 gallons of shark liver oil were produced during the three years 1950, 1951 and 1952. Information for the previous years is not available.

(b) A statement containing the information is laid on the Table of the House. [See Appendix III, annexure No. 49.]

(c) The annual requirements can be roughly taken as 1 lakh gallons.

TRADE WITH EGYPT

345. Dr. Ram Subhag Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) the value of India's exports to Egypt in the years 1948-49, 1949-50, 1950-51, 1951-52 and 1952-53; and

(b) the value of India's imports from Egypt during the said period?

The Minister of Commerce (Shri Karmarkar): (a) and (b). A statement is laid on the Table of the House. [See Appendix III, annexure No. 50.]

RURAL ADVISORY COMMITTEE FOR JULLUNDUR RADIO STATION

346. Prof. D. C. Sharma: Will the Minister of Information and Broadcasting be pleased to state whether a Rural Advisory Committee has been formed for Jullundur Radio Station?

The Minister of Information and Broadcasting (Dr. Keskar): Steps have been taken to set up as early as possible a Rural Advisory Committee for Jullundur Station of All India Radio.

ASBESTOS MANUFACTURED IN HYDERABAD STATE

347. Shri M. R. Krishna: Will the Minister of Works, Housing and Sup-

ply be pleased to state what percentage of asbestos sheets manufactured in Hyderabad State is being purchased by the Central Government for internal use?

The Deputy Minister of Works, Housing and Supply (Shri Buragohain): There is only one concern in Hyderabad State, viz. M/S. Hyderabad Asbestos Cement Products Ltd., Hyderabad, who manufacture asbestos cement sheets. A rate contract for the supply of asbestos cement sheets has been concluded with this concern, for the period 1st June, 1953 to 30th April, 1954. Indents will be placed by Demanding Officers concerned on the Company direct. What quantities will actually be taken, cannot be estimated at present.

UNION BOARD SCHEME OF REHABILITATION IN WEST BENGAL

348. Shri S. C. Samanta: Will the Minister of Rehabilitation be pleased to state:

(a) the total number of families rehabilitated up-to-date in West Bengal in accordance with the Union Board Scheme:

(b) the break-up of the figure according to agriculturists and middle-class displaced persons:

(c) the names of districts where large blocks of land were available for resettlement:

(d) whether this Union Board Scheme is being pursued at present; and

(e) if so, the other districts which have come forward to execute the Scheme?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) 6,266 families.

(b) Agriculturists—4,372 families.
Non-agriculturists—1,894 families.

(c) Does not arise as under the scheme each Union Board took charge of a small number of families only to